

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND
ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati, the 1st April, 2014.

No.HC.XI-07/2014/95/RC # # # In exercise of powers conferred under Article 229(2) of the Constitution of India, Hon'ble the Chief Justice is pleased to re-designate the following posts in the Gauhati High Court after amending the relevant Rule thereof of the Gauhati High Court (Appointment, Conditions of Service and Conduct) Rules, 1967 with immediate effect-

| Sl.No. | Name of Post | Name of Re-designated Post |
|--------|---|-----------------------------------|
| 1. | Sweeper | Sanitation Attendant |
| 2. | Cook | Chef |
| 3. | Cook Grade-I | Senior Chef |
| 4. | Mali | Lawn Attendant |
| 5. | Head Mali | Head Lawn Attendant |
| 6. | Attender | Court Attendant |
| 7. | Room Bearer | Room Attendant |
| 8. | Duftry | Court Keeper |
| 9. | Barkandaz | Chauffeur |
| 10. | Telex Operator | Telephone Operator |
| 11. | Electrician | Electrical Assistant |
| 12. | Xerox Machine Operator | Photocopier Operator |
| 13. | Record Arranger | Record Assistant |
| 14. | Computer Operator | Computer Assistant |
| 15. | Senior Grade Typist, previously re-designated as Senior Grade Computer Operator (vide this Registry's Notification No. HC.XI-09/2013/287/RC dated 12.08.2013) | Senior Computer Assistant |
| 16. | Junior Administrative Assistant | Judicial Assistant |
| 17. | Senior Administrative Assistant | Senior Judicial Assistant |
| 18. | Stenographer Grade-II | Senior Personal Assistant |
| 19. | Superintendent | Administrative Officer (Judicial) |
| 20. | Stenographer Grade-I | Private Secretary |
| 21. | Senior Grade Stenographer | Senior Private Secretary |

The Rules, Schedule-I to Rule-11 and Schedule-III to Rule-20(i) of Gauhati High Court (Appointment, Conditions of Service and Conduct) Rules, 1967 stands amended to the extent indicated above.

The relevant Rules, in this regard shall be amended as follows:

1. The word "**Duftry**" appearing in Part II, Rule 6(b) shall be substituted by the word "**Court Keeper**".
2. The words "**Lower Division Assistant**" and "**LDA**", appearing in Part II, Rule 7- iii, (iii-A) and Part II, Rule 7 (5) which were re-designated as "**Junior Administrative Assistant**" vide Notification No.HC.XI-07/2006/1592/RC dated 15.09.2007 shall be substituted by the word "**Judicial Assistant**".

3. The word “UDA” appearing in Part II, Rule 7 (5), which was re-designated as “Senior Administrative Assistant” vide Notification No.HC.XI-07/2006/1592/RC dated 15.09.2007 shall be substituted by the word “Senior Judicial Assistant”.
4. The word “Superintendent” appearing in Part II- Rule 7(5) and Part IV- Rule 39 shall be substituted by the word “Administrative Officer (Judicial)”.
5. The word “Stenographer Grade I” appearing in Part II-Rule 3(iii) shall be substituted by the word “Private Secretary”.

By order
Sd/- M.K. Bhattacharjee
REGISTRAR GENERAL

No.HC.XI-07/2014/96-118/RC dated 01.04.2014

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Nagaland, Department of Justice and Law, Kohima.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
6. The Principal Accountant General (A&E), Assam. Beltola, Guwahati.
7. The Registrar General, High Court of _____, _____.
8. The Registrar (_____), Gauhati High Court, Guwahati.
9. The Registrar –Cum– Principal Secretary to Hon’ble the Chief Justice, Gauhati High Court, Guwahati
10. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
11. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
12. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
13. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
14. The Director of Accounts & Treasuries, Dispur, Guwahati.
15. The Deputy Director (Printing & Stationery), Assam Govt. Press, Guwahati. (He is requested to publish the notification in the next issue of the official Gazette and send at least 15 copies to the undersigned after publication.)
16. The Publisher, Nagaland Gazette, Nagaland Govt. Press, Kohima/ Mizoram Gazette, Mizoram Govt. Press, Aizawl/ Arunachal Pradesh Gazette, Arunachal Pradesh Govt. Press, Itanagar. (They are requested to publish the notification in the next issue of their respective official Gazette and send at least 15 copies to the undersigned after publication.)
17. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
18. The Librarian –Cum– Research Officer, Gauhati High Court, Guwahati for information and necessary action.
19. The Treasury Officer, Kamrup, Guwahati.
20. The Private Secretary to Hon’ble Mr/Mrs. Justice _____, Gauhati High Court, Guwahati.
21. The Superintendent, _____, Gauhati High Court, Guwahati.
22. The Systems Analyst, Gauhati High Court, Guwahati, for uploading the above notification in the High Court Website.
23. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

4/14/14
REGISTRAR GENERAL

A.T.
01.04.14